THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 7

Dated Guwahati, the 19th February, 2020

As desired by Hon'ble Mr. Justice Manish Choudhury, Hon'ble the Chief Justice has been pleased to direct that the cases wherein Mr. Angshuman Bora, learned Senior Advocate is involved as Counsel, are not to be listed before the Bench of Hon'ble Mr. Justice Manish Choudhury, Additional Judge, Gauhati High Court, Guwahati.

By Order,

Sd/- D.K. Das

REGISTRAR (JUDICIAL)

Memo No. HC.III-40/2019/385-404/G, Dated: 19th February, 2020 Copy to:

 The Registrar (Vigilance/ Admn./Estt.), Gauhati High Court, Guwahati. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, 	Aizawl / Itanagar Bench,
 Naharlagun. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati The President / Secretary General, Gauhati High Court Bar Association, Gun The President/General Secretary, Gauhati High Court Advocates' Association Mr. Angshuman Bora, Senior Advocate, Gauhati High Court, Guwahati. The Joint Registrar (He is requested to upload
13. The P.S. to Hon'ble Mr. /Mrs. Justice	Gauhati High Court,
Guwahati. 15. The Administrative Officer (Judicial) (), Gauhati High Court. The Court Master, Court No, Gauhati High Court, Guwahati. 17. The Court Officer, Nos. 1 & 2, Gauhati High Court, Guwahati. 18. The C.A. to the Registrar General, Gauhati High Court, Guwahati. 19. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.	
20. Notice Board, Gauhati High Court, Guwahati.	\do

REGISTRAR(JUDICIAL)

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